

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ITEM NO.27

Writ Petition(s)(Civil) No(s). 31/2025

PRAKRUTHI JAIN

Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA

Respondent(s)

FOR ADMISSION.....[FOR FINAL DISPOSAL]

WITH

ITEM NO.27.1

W.P.(C) No. 32/2025 (PIL-W)
FOR ADMISSION

ITEM NO.27.2

SLP(CrI) No. 9450/2026 (II-D)IA No. 147433/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 165733/2026-INTERVENTION/IMPLEADMENT

ITEM NO.27.3

SLP(CrI) No. 10717/2026 (II-D)IA No. 162507/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 162511/2026 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES

Date : 06-10-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) : Petitioner-in-person

Mr. Guru Krishna Kumar, Sr. Adv.

Dr. Ram Sankar, Adv.

Ms. Anjul Dwivedi, Adv.

Ms. Radhika Gautam, Adv.

M/S. Ram Sankar & Co- 2856, AOR

Mr. Mukul Rohatgi, Sr. Adv.

Mr. Kanu Agrawal- 3152, AOR

Mr. Gaurav Vats, Adv.

Ms. Mehak Kumar, Adv.

Mr. Keshav Sehgal, Adv.

Ms. Vidya Bhalerao, Adv.
Mr. Madhav Sinhal, Adv.

Mr. Kanakamedala Ravindra Kumar, ASG
Mr. Devraj Bhattacharjee, Adv.
Mr./Ms. Adity Kumar, Adv.

For Respondent(s) : Ms. Radhika Gautam- 2287, AOR

Mr. Om Prakash, Adv.
Mr. Chandresh Pratap, Adv.
Ms. Swati Mishra, Adv.
Mr. Shivam Dwivedi, Adv.
Mr. Prince Yadav, Adv.
Ms. Ankita Yadav, Adv.
Ms. Charulata Chaudhary- 3035, AOR

Mr. Parmanand Gaur- 519, AOR
Ms. Megha Gaur, Adv.
Mr. Vibhav Mishra, Adv.

Mr. Kanakamedala Ravindra Kumar, A.S.G.
Ms. Madhulika Upadhyay, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Akshat Agarwal, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Bhuvan Kapoor, Adv.

Mr. Prateek Bhatia- 3289, AOR
Mr. Dhawal Mohan, Adv.

Mr. Rohan Dewan- 4425, AOR

Mr. Siddhartha Iyer- 3384, AOR
Ms. Jaispriya Poply, Adv.
Mr. Aman Gupta, Adv.
Mr. R. Gunaalan, Adv.
Mr. Rajat Khattri, Adv.

Mr. Mohinder Jit Singh- 1187, AOR
Mr. Hardik Rupal, Adv.
Ms. Aishwarya Malhotra, Adv.
Ms. Tripta Sharma, Adv.

Mrs. Yugandhara Pawar Jha- 2514, AOR

UPON hearing the counsel the Court made the following
O R D E R

W.P.(C) No. 31/2025 AND W.P.(C) No. 32/2025

List after four weeks.

SLP(Crl) No. 9450/2026 AND SLP(Crl) No. 10717/2026

We have heard the learned counsel appearing
for the parties.

Arguments concluded.

Judgment/order reserved.

It will be open for the parties to file
written briefs within two weeks.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR